

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 6/Judicial/Misc./TDSAT/2023

Dated: 07.03.2024

NOTICE

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 27th and 28th March, 2024 shall take place through virtual mode.



Desk Officer

Copy to:

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum Principal Secretary, TDSAT.
3. Director, TDSAT.
4. Dy. Registrar, TDSAT.
5. PPS/PS to Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.